

# PATNA HIGH COURT, PATNA

## NOTIFICATION

The 15<sup>th</sup> December, 2025.

**No. 2843-A :** The Judicial officer of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below is hereby transferred and posted in the Judgeship to be stationed ordinarily at the station as mentioned in column no. 3 of the table against his name.

Further, in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section (9) of 'Bharatiya Nagarik Suraksha Sanhita, 2023', the High Court is pleased to confer upon the Officer, who has been transferred and posted as Civil Judge (Senior Division)-cum-A.C.J.M., the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the concerned District, provided that he shall work in such a way that his disposal of Civil and Criminal matters must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting	(d) Designation at the new station (e) Place where the officer is to be stationed at ordinarily (f) Name of the Judgeship in which transferred and posted
1	2	3
1.	<b>Sri Raju Kumar</b> Civil Judge (Senior Division)- cum-A.C.J.M., Lakhisarai. <b>[Full Time Secretary, D.L.S.A., Lakhisarai]</b>	a) <b>Civil Judge (Senior Division)-I-cum-A.C.J.M.-I</b> b) <b>Jhanjharpur</b> c) <b>Madhubani</b>

By order of the High Court

Sd/- P.K. Malik

Registrar General

**Memo No. 103103-103141 / Dated, Patna the 15<sup>th</sup> December, 2025.**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court,

Patna / Registrar (Administration), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / O.S.D., Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Registrar (Court & Case Management), Patna High Court, Patna / Sub-Editor, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / O.S.D. (Chief Justice's Secretariat), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / Deputy Registrar (Court & Case Management), Patna High Court, Patna / Assistant Registrar (Court & Case Management), Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Committee, Patna / the Principal District and Sessions Judge, Lakhisarai / Madhubani for information **[and communication to the officer concerned]**.

***{The officer concerned is directed to make over the charge of his present assignment immediately on receipt of this notification so as to join his new assignment soon thereafter.}***

**[--] For the P.D.J. concerned.**

**{--} For the Officer concerned.**

**By order of the High Court**

  
**Registrar General**